(b) Statement by Government accepting the above Report. [Placed in Library, *See* No.L.T.-6242/02]

III. A copy (in English and Hindi) of the Memorandum of Understanding betv^een the Government of India (Ministry of Heavy Industries and Public Enterprises) and the Bharat Heavy Electricals Limited (BHEL) for the year 2002-2003. [Placed in Library, *See* No, L.T,-6245/02]

Notifications of the Ministry of Social Justice and Empowerment

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SATYABRATA MOOKHERJEE); Sir, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Social Justice and Empov^^erment, under sub section (3) of Section 72 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995:-

- S,0, 994 (E) dated the 13" September, 2002, granting exemption to all categories of posts of combat personnel of certain Central Para Military Forces from the provision of Section 33 of the Act.
- (2) S,0, 995 (E) dated the 13" September, 2002. granting exemption to all categories of posts of combat personnel of certain Central Para Military Forces from the provision of Section 47 of the Act,
- (3) S.O. 1179 dated the 13" April, 2002, granting exemption to all categories of posts of combat personnel of Armed Forces from the provision of Section 47 of the Persons with Disabilities {Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, along with delay statement.
- (4) S.O, 1180 dated the 13" April, 2002, granting exemption to all categories of posts of combat personnel of Armed Forces from the provision of Section 33 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, along with delay statement [Placed in Library. For (1) to (4) see No,L.T.-6i28/02]

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